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NATIONAL COMPANY LAW TRIBUNAL

**AHMEDABAD BENCH
AHMEDABAD**

**TP 4-A in TP No. 4/397-398/NCLT/AHM/2016 (New)
C.A 228/2009 in C.P. No. 98/397-398/CLB/MB/2009 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017**

Name of the Company: Jyotsnaben P. Patel
V/s.
Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.


ORDER

None present for petitioner. None present for Respondents.

Stay granted by the Hon'ble High Court of Madhya Pradesh.

List the matter on 24.05.2017.

Dated this the 5th day of April, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**